

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 24.09.2015
COURT NO. 4
ITEM NO. 31

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 26543 OF 2015

WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NO. 1 & 2

(Application for exemption from filing Official Translation/ Permission to file
Lengthy List of dates)

DR. D.C. SRIVASTAVA

....PETITIONER

VERSUS

STATE OF UP. & ORS.

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 13.08.2015 passed by the High Court of Judicature at Allahabad Writ Petition No. 59582 of 2009.

It is submitted that the Civil Appeal No. 2428/2006 arising out of Special Leave Petition (c) No 2768/2006 referred to as Annexure P-10 was disposed of by this Hon'ble Court on 1.5.2006 (Copy of order dated 1.5.2006 Marked as Annexure P10 at page no.221-223).

It is further submitted that the Special Leave Petition (c) No 9235/2007 filed against Annexure P-13 was dismissed by this Hon'ble Court on 11.4.2011 (Copy of order dated 11.4.2011 is enclosed).

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 22nd day of September, 2015.

ASSISTANT REGISTRAR

Copy to:

M/s AP & J Chambers, Advocate

Mr. T.N Singh, Advocate

Mr. Kamal Mohan Gupta, Advocate

ASSISTANT REGISTRAR